

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:602
ANSWERED ON:23.02.2006
UNDER MEASUREMENT OF PETROL/ DIESEL
Jogi Shri Ajit

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the cases of under-measuring of petrol/diesel in most of the petrol pumps have come to the notice of the Government;
- (b) if so, the details thereof, State-wise;
- (c) the number of such petrol pumps against whom action has been taken by the Government, State-wise;
- (d) whether any strategy has been made by the Government to check the under measurement of petrol/diesel in future; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) to (c): Oil Marketing Companies (OMCs) have reported that there were 465 established cases of short delivery of petrol/diesel during April-December, 2005. State-wise details of short delivery cases during April - December, 2005 is at Annex. Action is taken by OMCs against the erring dealers based on the provisions of the Marketing Discipline Guidelines (MDG)/Dealership Agreement.
- (d) to (e): Regular/surprise inspections of petrol pumps are carried out by officials of OMCs at various levels. In addition, the Weights and Measures Department of the State Government also carry out surprise checks to detect short delivery and take appropriate action.